

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.10.2019 (THURSDAY)

COURT - II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 846 of 2019	Orbit Lifescience Pvt Ltd. Vs. Raj Ralhan.	Anirudh Suresh	Sumesh dhawan- RP
2.	Comp. App (AT) (Ins) No. 851 of 2019	Vinod Mittal. Vs. Rays Power Experts Pvt Ltd & Anr.	T. Sundar Ramanathan	Pawan Sharma Sylvine Sarmah- IRP

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 555 of 2019	VA Tech Wabag Ltd. Vs. Venkatesan Sankarnarayan & Ors.	B.Dubey	Sabhya Choudhary
4.	Comp. App. (AT) (Ins) No. 608 of 2019	Sansar Chand Sharma. Vs. Anurag Chandra & Ors.	Sharad Rajwanshi	Manisha Chaudhary
5.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt Ltd. Vs. Tecpro Systems Ltd & Ors.	Arvind Kumar	S.K. Sharma
6.	Comp. App. (AT) (Ins) No. 710 of 2019	Saumil. A. Bhavnagri. Vs. Nimit Builder Pvt Ltd & Ors.	Dinkar Singh	Gurcharan Singh- R1 Ahsan Ahmad-RP Deepak S.
7.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	Nitish Bandar-R1
8.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt Ltd. Vs. Kshitiz Chhawcharia (RP)& Ors. With	Atul Sharma	Rony John-R1 Dinkar Singh-R1
9.	Comp. App (AT) (Ins) No. 995 of 2019	S.S. Natural Resources Pvt Ltd. Vs. Ramsarup Industries Ltd & Ors. With	Abhirup Dasgupta	Aman Verma, Rony John-R2
10.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawharia, RP of Ramsarup Industries Ltd & Ors.	Raka Bejoy phookan Neha Tandon	Rony Oommen John-R1 Dinkar Singh-R3 Smriti Churiwal- R4
11.	Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Akansha Kaushik (R1)

For Hearing

12.	Comp. App. (AT) (Ins) No. 661 of 2019	Anjani Gases, A sole Proprietorship Concern. Vs. B.P Projects Pvt Ltd.	Rohit Sharma	Praveen Kapoor
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By Order**-sd/-
Registrar**